

Ban on Entry of Amateur Radio Operations to Visvesvaraya Industrial and Technological Museum, Bangalore

1747. SHRI H.C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) whether the Visvesvaraya Industrial and Technological Museum, Bangalore has banned the entry of the amateur radio operators (HAMS);

(b) if so, the reasons for the same;

(c) whether HAMS have requested to lift the ban on their entry into the above Museum; and

(d) if so, whether Government have taken any concrete steps in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir. The Museum is open to all (except on Mondays) during scheduled hours.

(b) to (d). Do not anse.

Misuse of Deputation

1748. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that "deputation" is being used to make available opportunities of promotion to the personnel in both the borrowing and lending organisations;

(b) if so, whether it is permissible under the rules/orders on the subject; and

(c) if not, the how Government propose to check this misuse of the provision?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). "Deputation" is one of the established modes of recruitment. Detailed instructions have been issued to regulate appointment by deputation. Appointment under this method is made only when the recruitment rules provide for it. The scope for misuse of this provision does not, therefore, exist.

[Translation]

Construction of Tawaghat-Gipti-Gunj Road in U.P.

1749 SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal under consideration of Government regarding construction of road by Director General Border Roads Organisation upto Tawaghat-Gipti-Gunj in Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI RAJA RAMANNA): (a) There is a proposal for construction of a road only from Tawaghat to Jipti.

(b) Sanction for construction of the first 18 Kms, out of 32 Kms of the road, from Tawaghat has been accorded. The work will commence after land is acquired and environmental clearance obtained.

[English]

Extra Work Allowance

1750. SHRISARJU PRASAD SAROJ:
SHRI C. SRINIVASAN:
SHRI RAM SINGH SHAKYA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken any decision about grant of extra work allowance in lieu of Over Time Allowance as per recommendations of Fourth Pay Commission;

(b) if so, the details thereof; and

(c) if not, the reasons for such inordinate delay in finalising the issue which is pending for the last four years and the time by which it is expected to be finalised?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). Government have already taken decision to discontinue the system of payment of OTA in Govt. offices as recommended by the Fourth Pay Commission and allow Extra Work Allowance to specific categories of employees under prescribed conditions. The modalities for implementing this decision could not be finalised so far because of the process of consultation with the Staff Side of the National Council, major Ministries/Departments employing operational staff and Ministry of Finance. Every effort is being made to finalise the modalities at the earliest.

Monitoring of Utilisation of Central Funds

1751. SHRI RAMA KRISHNA KONTHALA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government proposed to have a monitoring machinery on the utilisation of Central funds by the State Governments; if so, the details thereof;

(b) whether Government have come across any instances where misappropriation or diversion of funds have been reported by any State Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) The Central funds are made available to States mainly in the form of Plan Assistance, Central share of the Centrally Sponsored Schemes and reimbursable component of the externally aided Projects. The utilisation of funds in respect of Centrally Sponsored Schemes and externally aided Projects is monitored by the State Governments and also by the concerned Administrative Ministries of the Government of India. The Plan assistance, on the other hand, forms part of the State Plan and monitoring of State Plan expenditure is basically the responsibility of the State Governments, who report progress of expenditure to the Central Government.

(b) and (c). Information is being collected and will be laid on the Table of the House.

[*Translation*]

Opening of New Technical Institutions

1752. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

(a) the number of new Industrial Training Institutes, Polytechnics and Engineering Colleges likely to be opened by Union Government for the cause of industrialisation of rural areas;

(b) whether Government have any proposals in this regard for implementation this year;

(c) if so, the names of States where these institutes are likely to be opened indicating the number of these institutes to be opened in each state;